

2. The National Capital Region Plan seeks orderly development of this area to ensure balanced growth, improvement of rural areas in regard to employment, social services and amenities to stabilise the rural economy and reduce migration to Delhi and the development of small and medium size towns.

3. The National Capital Region Plan has been approved by the High Powered Board set up with the Union Minister of Works and Housing as Chairman and Chief Ministers of the neighbouring states of Rajasthan, Uttar Pradesh and Haryana, the Lt. Governor of Delhi and the Chief Executive Councillor of Delhi as members. The Plan is now being implemented by Delhi Administration and the concerned State Governments. The Central Government is providing financial assistance for the development of urban centres located in the rural areas of NCR, namely Meerut, Gurgaon, Panipat and Alwar, under the integrated Urban Development Programme.

4. Bharatpur district or any part of it does not come within the National Capital Region according to the criteria for delineation of the Region and hence was not included.

5. The National Capital Region Plan is based on the population and other projections upto 1981. The High Powered Board for the National Capital Region has recommended that the Plan be projected upto 2001 A.D., taking into account the projections to be made in the Second Master Plan for Delhi and other developments within this time frame.

दिल्ली में जनता फ्लैट सी०पी०एल० कार्लोनिवों के लिये मांगरि सुविधायें

* 518. श्री रामनेरेक कुशावाहा : क्या निर्माण और आवास तथा पूर्ति और पुनर्वास मंत्री यह बताये की कृपा करेंगे कि :

(क) क्या महारत्ना गांधी की प्रथम जन्म जलान्दी की स्मृति में दिल्ली विकास

प्राधिकरण ने दिल्ली में चार स्थानों पर अर्थात् पंचा रोड, सफरखंभ, ग्रेटर कैलाश और सिलमिल कार्लोनी में जनता फ्लैट (सी० पी० एल०) बनाये हैं ;

(ख) क्या आइटन के समय इन क्वार्टरों के निवासियों को पूरी सुविधाओं जैसे स्कूल, बुकानें, समाज सदन, उपयुक्त सफाई, आदि का पूरा प्रबन्ध करने का आश्वासन दिया गया था किन्तु उन्हें अभी तक ये सुविधायें प्रदान नहीं की गईं; और

(ग) यदि हां, तो इन कार्लोनिवों के निवासियों को ये सुविधायें देने के लिये सरकार क्या कार्यवाही कर रही है ?

निर्माण और आवास तथा पूर्ति और पुनर्वास मंत्री (श्री सिकन्दर बख्त) : (क) जी, हां ।

(ख) और (ग) ऐसी सुविधाएँ विन्यास नक्शे में दर्शाई गई थीं किन्तु पर्याप्त संसाधनों की कमी होने के कारण दिल्ली विकास प्राधिकरण/दिल्ली नगर निगम इनकी व्यवस्था नहीं कर सके । जब कभी संसाधन उपलब्ध होंगे इन सुविधाओं की व्यवस्था कर दी जाएगी ।

Major Irrigation Projects in Assam

*519. SHRIMATI RENUKA DEVI BARKATAKI: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the major irrigation projects financed by the Central Government in the State of Assam; and

(b) whether there are any other proposals for irrigation projects submitted by the Assam Government that are yet to be approved by the Central Government?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURESH SINGH BARNALA): (a) There